


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	Hearing	433(e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NIKHIL JOY	CUMMINS INDIA PETITIONER	

ORDER

Counsel for Petitioner is present. He has filed proof that, notice issued has been served on the Respondent RA Power Gen Engineers Pvt. Ltd. He further filed copy of postal website. Respondent is called absent. Counsel for Petitioner is directed to comply with other provisions of Rule of I & B code to this case. Lit is on 06/06/2017.


Member (J)


Member (T)